

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-325

Appeal No - 798/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 17 (4)

Vs

ROC (M/s Mukim Infotech Pvt Ltd)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 03.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Bhawna Singh for Adv. Lakshmi Gurung, Sr. Standing Counsel
for Income Tax Deptt.

For the Respondent

: Mrs. SweetyKhattar Kumar, AROC

ORDER

Ld. Counsel for the Income Tax has put in appearance and seeks time to serve notice through publication/affixation. Let the same be done. List the case for 25.03.2020.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG